

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: Mr. Harsh Merchant

V/s.
M/s. Shah Imaging Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mahesh H. Chandanshi	Adv for Respondents	
2	Rishabh Jagani	Adv for Petitioners	

ORDER

TCP No. 83/397-398/CLB/MB/MAH/2010

1. The Learned Representatives of both the sides are present.
2. The Learned Representatives have again stated that settlement is in progress. Therefore seeking time. Time is granted.
3. The matter is adjourned to **21.04.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **23.03.2017**